GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:632 ANSWERED ON:09.12.2013 MEDICAL TREATMENT OF ROAD ACCIDENT VICTIMS Bajirao Shri Patil Padamsinha ;Sukur Shri Jadhav Baliram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to formulate a scheme for funding the medical treatment of road accident victims through insurance companies or budgetary assistance;

(b) if so, the details thereof;

(c) whether the Union Government has held discussions with the State Governments in this regard; and

(d) if so, the reaction of the State Governments thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) A pilot project for cashless treatment of road accident victims on the Gurgaon – Jaipur stretch of National Highway–8 was rolled out by Minister of Road Transport and Highways on 29th July, 2013. The project envisages deployment of ambulances for transportation of accident victims on the identified stretch of NH-8 to a Government hospital or an empanelled hospital. Cashless treatment for the first 48 hours or up to Rs.30,000/-, whichever is reached earlier, at CGHS rates/AllMS rates is provided in case of treatment at an empanelled hospital. Discussions were held with Governments of Haryana and Rajasthan for launch of the project.